

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 9975-- JK (LD ) of 2025**

**DATED:- 14 - 08 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 14- 08 - 2025

No:-LAW-OIC/08/2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

*Im*

*Reyaz Ali Bhat*  
14-08-25

**Annexure to the Government Order No. 9975 – JK (LD) of 2025 dated 14.08.2025.**

S No.	Case No.	Case Title	OIC
1	CCP(S) No.166/2025	Raj Raina Kandhari Vs UT of J&K &Ors.	Mr. Kifayat Ali, Tehsildar Chanapora
2	CCP(S) No.125/2025 in OWP No.1441/2012	Ghulam Ahmad Bhat &Ors Vs ShaleenKabra&Ors.	Mr. UmerGulzar, Assistant Commissioner, Revenue, Srinagar.
3	WP(C) NO. 1264/2025	MujeebNaseer Bhat and Anr. V/s UT of J&K &Ors.	Mr. SajadRasool Shah, Tehsildar South
4	WP (C) No.1208/2025	Yasir Ahmad Mir V/s UT of J&K &Ors	Mr. Rayees Ahmad Dar, Tehsildar Central-Shalteng
5	WP(C) No.1238/2025	Inhabitants cum estate holders of village khimber V/s UT of J&K and ors.	Mr. Syed Shahid Hussain, Tehsildar North
6	WP(C) No. 1517/2025	M/S Hotel new Gulistan V/s ut of J&K and Ors.	Mr. Syed Shahid Hussain, Tehsildar North
7	WP(C) No. 1515/2025	M/s Hotel Seniorita V/s UT of J&K and Ors.	Mr. Syed Shahid Hussain, Tehsildar North
8	WP(C) No. 1513/2025	M/s Hotel New Muskan V/s UT of J&K &Ors.	Mr. Syed Shahid Hussain, Tehsildar North
9	WP(C) No. 1558/2025	Mohammad YaqoobWani V/s UT of J&K &Ors.	Mr. UmerGulzar, Assistant Commissioner, Revenue, Srinagar.
10.	WP(C) No. 686/2025	Ghulam Rasool Malik &Anr V/s UT of J&K &Ors.	Mr. Rayees Ahmad Dar, Tehsildar Central-Shalteng
11.	OWP No.621/2003 C/w CPOWP No. 65/2004, OWP No. 685/2014	Vijay Paul and Ors V/s Hakeem Mohammad Yaseen and Ors.	Mr. UmerGulzar, Assistant Commissioner, Revenue, Srinagar.
12.	OWP No: 224/2015 C/w OWP No: 107/2022, CPOWP No.136/2016, OWP No.639/1998	Mst. Rabia&Ors V/S State of J&K & others.	Mr. UmerGulzar, Assistant Commissioner, Revenue, Srinagar.
13.	OWP No.169/2011	Nazirahmad Lone Vs State of J&K &Ors	Sandeep Singh Bali, Collector land acquisition(PWD)
14.	WP(C) No.1418/022	Siraj-ud-din Hakeem &Ors Vs UT of J&K &Ors.	Sandeep Singh Bali, Collector land acquisition(PWD)
15.	WP(C) No.658/2023	Riyaz Ahmad Wani Vs UT of J&K &Ors.	Sandeep Singh Bali, Collector land acquisition(PWD)
16.	WP(C) No.1572/2024	Manzoor Ahmad Dar Vs union of India &Ors.	Sandeep Singh Bali, Collector land acquisition(PWD)

17.	WP(C) No.597/2025	Javeed Ahmad Naqashgir&Ors Vs UT of J&K &Ors.	Sandeep Singh Bali, Collector land acquisition(PWD)
18.	WP(C) no. 1120/2025	Ms. Renu rattan v/s ut of j&k&ors	Mr. Muzamil Zaman, Tehsildar Panthachowk
19.	WP(C) no. 1384/2025	Bilal ahmaddar v/s deputy commissioner srinagar&ors	Mr. SajadRasool Shah, Tehsildar South
20.	WP(C) no. 1411/2025	Bashir ahmaddar v/s ut of j&k&ors	Mr. SajadRasool Shah, Tehsildar South
21.	WP(C) No. 329/2025	Deepak Mattoo v/s Union of India	Mr. SajadRasool Shah, Tehsildar South
22.	WP(C) No.1924/2024	Vijay Sharma Vs UT of J&K &Ors.	Mr. SajadRasool Shah, Tehsildar South
23.	OWP No.2430/2018	HamidaLiyaaqat&Ors Vs State of J&K &Ors.	Mr. Muzamil Zaman, Tehsildar Panthachowk
24.	WP(C) No. 1662/2025	NAseema v/s UT of J&K and ors	Mr. Kifayat Ali, Tehsildar Chanapora
25.	LPA No. 131/2025	BA santiToshkani Alias BasantiSapru v/s Ashok Toshkani and Ors	Mr. SajadRasool Shah, Tehsildar South

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